GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA

UNSTARRED QUESTION NO. 2256
TO BE ANSWERED ON 23.03.2022

VIDYALAYA VIKAS NIDHI

2256 # CH. SUKHRAM SINGH YADAV:
SMT. CHHAYA VERMA:
SHRI VISHAMBHAR PRASAD NISHAD:
SHRI RAM NATH THAKUR:

Will the Minister of ***Education*** be pleased to state:-

(a) the amount of money charged from the parents of the children of Kendriya Vidyalayas (KVs) from Class I to XII under the head of Vidyalaya Vikas Nidhi (VVN) and others during COVID-19 pandemic;

(b) the works which were completed with the amount charged from the parents of the children of KVs under various items during the said period; and

(c) whether the Ministry would propose to return the amount charged under various items to the parents of the students who are working in the private sector or are unemployed during the period of COVID-19 pandemic?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (c) Vidyalaya Vikas Nidhi (VVN), Computer Fund and Tuition Fees are being charged by the Kendriya Vidyalaya Sangathan (KVS) from the students at a very nominal rate. Exemption of various types of fees is not allowed to the children of Government employees (including Kendriya Vidyalaya Sangathan employees) as they are getting reimbursement of Children Education Allowance from their departments. These funds / fees are the part of fee structure of KVS and it is utilized for student welfare activities as well as upkeep of Vidyalaya, academic transactions and are essential for the developmental activities in the school. During COVID-19 pandemic, school activities as well as academic transactions continued in online mode. No such proposal is under consideration of the Government to return the amount charged under various items to the parents of the students who are working in the private sector or are unemployed during the period of COVID-19 pandemic.

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